

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY

ENGLISH DEPARTMENT

No. 2032/QSH

From : Sri Partha Lahiri,
District Judge, Hooghly
-cum-
Chairman, District Recruitment Committee,
District Judgeship, Hooghly

To : The Registrar (Listing)
Hon'ble High Court,
Appellate Side, Calcutta

Dated Chinsurah, the 15th September, 2017

Sir/Madam

In continuation of this office letter no. 2876/QStt dated 12.09.2017, I would like to inform you that, in the aforesaid forwarding letter (2876/QStt dated 12.09.2017) the date mentioned in connection with letter no. 2842/Qstt. was wrongly typed as "08.12.2017" in place of "08.09.2017"

Now, I am sending herewith the rectified forwarding letter for uploading the same in the website of Hon'ble Calcutta High Court (www.calcuttahighcourt.nic.in)

Yours sincerely,

Encl.(One) Sheet.

Partha
District Judge, Hooghly

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY

ENGLISH DEPARTMENT

No...2842/Qstt.

From : Sri Partha Lahiri,
District Judge, Hooghly
-cum-
Chairman, District Recruitment Committee,
District Judgeship, Hooghly

To : The Registrar (Listing)
Hon'ble High Court,
Appellate Side, Calcutta


Dated Chinsurah, the 12th September, 2017

Sir/Madam

In continuation of this office letter no. 2842/ Qstt. Dated 08.09.2017, I am sending herewith a copy of corrigendum dated 12.09.2017 in connection with Employment Notification No.01/2017 dated 07.09.2017, with a request to display the aforesaid Corrigendum in the official website of Hon'ble Calcutta High Court (www.calcuttahighcourt.nic.in).

Encl. One Sheet

Yours sincerely,


District Judge, Hooghly

**OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT.**

No. 2862/CSH

Dated: 12/09/2017.

CORRIGENDUM

Ref: Employment Notice No.01/2017 dated 07/09/2017.

As it has been declared vide G.O. No.83(30)-JD/X 16M-21/14 dated 05/04/2016 of the Judicial Department, Government of West Bengal read with G.O. No.1583-F(P) dated 21/02/2012 of the Finance Department, Audit Branch, Government of West Bengal, that the Typist, Clerk-cum-Typists, Typists-cum-Clerk, Typist Clerk, Clerk Typists and similar nomenclature cadres as dying and it was further directed that those posts should not be filled up further and the vacant posts of the aforementioned categories should be converted to L.D.C./L.D.A., and since the Recruitment Committee of this Judgeship has decided to seek for certain clarifications in this matter from the Judicial Department, **the vacancies declared for the posts of English Typist-Copyist in the Notification No.01/2017 dated 07/09/2017 stand withdrawn from the said Notice.** In case of any candidate applying for the said post, his/her application will stand cancelled and any fees deposited by such candidate will be returned to him/her.

Therefore, the present vacancy list will be as follows :-

Sl. No.	Name of the Post and Scale of Pay	Total vacancy category-wise	Essential Qualification
1	English Stenographer (Group-B) Rs.7100/- -Rs.37,600/- +Grade Pay Rs.3900/-	Total Vacancy=08 UR(EC)=01 UR(Ex-Serviceman)=01 OBC-B(EC)=01 SC=04 ST(EC)=01	Passed Madhyamik or equivalent examination from any recognized Board and at least a certificate in Computer Training from a recognized institution and a satisfactory fingering speed in Computer operation. Minimum speed @80 W.P.M. in shorthand and a minimum speed @ 30 W.P.M. in typewriting from a legible manuscript in English for 10 minutes.
2	Lower Division Clerk (Group-C) Rs.5,400/- -Rs.25,200/- +Grade Pay Rs.2600/-	Total Vacancy=16 UR(Ex-Serviceman)=01 UR(E.C.)=04 UR((PH)=01 (Blindness or low-vision) SC=2 SC(EC)=01 SC(Ex-Serviceman)=01 ST=02 OBC-A=01 OBC-A(EC)=01 OBC-B=01 OBC-B(EC)=01	Passed Madhyamik or equivalent examination from any recognized Board and at least a certificate in Computer Training from recognized institution and a satisfactory fingering speed in computer operation.
3	Process Server (Group-'D') (Rs. 5400/- - Rs. 25,200/- + Grade Pay Rs. 2300/-)	Total=05 UR(Ex-Serviceman)=01 UR (Sports Man)=1 UR(EC)=02 OBC-A=1	The candidate must have Class-VIII pass certificate from any recognized school or Madrasah or any other recognized equivalent Institution
4	Peon (Group-D) Rs.4,900/- -Rs.16,200/- +Grade Pay Rs.1700/-	Total Vacancy=35 UR=13 UR(EC)=08 UR(Ex-Serviceman)=02 UR(PH)=1 (Loco-motor disability or cerebral palsy) UR (Sports Man)=1 SC(E.C.)=01 SC(Ex-Serviceman)=02 OBC-A=01 OBC-A(EC)=01 OBC-A(Ex-Serviceman)=01 OBC-B(EC)=01 ST=01 ST(EC)=01 ST (Ex-Serviceman)=01	The Candidate must have Class-VIII Pass Certificate from any recognized school or Madrasa or any other recognized equivalent institution.

All the other instructions and guidelines as declared in the aforesaid original Employment Notice No.01/2017 dated 07/09/2017 along with all other portions thereof shall remain as it is and unaltered and this instant Corrigendum Notice shall be treated as part and parcel of the above original Employment Notice No.01/2017 dated 07/09/2017.

This Corrigendum is published in terms of the resolution taken by the District Recruitment Committee this day on 12/09/2017.

Sd/-
District Judge-cum-Chairman,
District Recruitment Committee,
Judgeship of Hooghly,
dated: 12/09/2017